

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

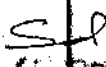
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 20th June, 1977.

C O R R I G E N D U M
INCOME TAX


No. 1832(F.No.261/18/77-ITJ) : In the notification of the
Central Board of Direct Taxes No. 1707(F.No.261/18/77-ITJ)
dated 19.4.77.

In Col. 3 against Sl.No. 4
Add Circle IV Ward D(REV),
Ahmedabad.


(S. Rangaswami)
Under Secretary, Central Board of Direct Tax

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi
2. The Commissioner of Income-tax, Ahmedabad.


(S. Rangaswami)
Under Secretary, Central Board of Direct Taxes.

I.T.C.C.